

growing in line with the overall growth of the electronics industry and produces a wide variety of electronics products ranging from computers, process control equipment, consumer electronic items, Defence equipment and components.

O.T.A. in ET and TDC

5977. SHRI GADADHAR SAHA : Will the PRIME MINISTER be pleased to state how much amount Electronic Trade and Technology Development Corporation has paid as overtime allowance during 1986-87 ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : Rs. 2.46 Lakhs—From April 1986 to January 1987.

Welfare of 'Juanga' Tribe in Orissa

5978. SHRI HARIHAR RAWAT : Will the Minister of WELFARE be pleased to state :

(a) the number of Juanga population in Keonjhar and Dhenkanal districts of Orissa ;

(b) whether this primitive tribe is at the verge of extinction due to lack of proper medical care ; and

(c) if so, the steps taken for the welfare of this tribe ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b). The Juanga population in Keonjhar and Dhenkanal districts as per 1961 and 1971 Census was as below :

	1961	1971
Keonjhar	9768	10881
Dhenkanal	11551	12867
Total	21319	23748

This represents an increase of 11.39% during the period 1961 to 1971. The 1981 Census tribe-wise population figures are not available.

(c) Special programmes for development of Juangas are being implemented under a micro project in Gonasikka. The Juangas outside this micro project are covered under normal anti-poverty programmes like ERRP, TRDP and other health and nutrition programmes and the programmes implemented under integrated Tribal Development Agency (ITDA), Keonjhar. A sum of Rs. 32 lakhs, Rs. 224.98 lakhs, Rs. 55 lakhs and Rs. 75.80 lakhs was released as Special Central Assistance to Government of Orissa for development of primitive tribal communities including Juangas during the Fifth Plan, Sixth Plan, Annual Plan 1985-86 and 1986-87 respectively. It is proposed to cover all the families of the primitive tribal communities residing in project areas under individual family beneficiary oriented schemes during the Seventh Plan period.

[*Translation*]

Loans to Entrepreneurs in Almora and Pithoragarh

5979. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state :

(a) the number of entrepreneurs in Almora and Pithoragarh districts in Uttar Pradesh provided loans by various nationalised banks for setting up of new ventures during the last two years and the number of applications pending with them ;

(b) whether some banks have unduly delayed granting of loans for setting up of industries in these districts ; and

(c) if so, the steps proposed to remedy the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). The information is being collected and will be laid on the Table of the House, to

the extent possible.

Setting up of Electronic Units in back-ward Areas

5980. SHRI HARISH RAWAT : Will the PRIME MINISTER be pleased to state :

(a) the State-wise number of electronic industrial units set up after introduction of the present electronics policy ;

(b) the number of units set up in back-ward areas after the introduction of this policy ;

(c) whether in the field of industrialisation the present electronics policy has benefited the developed region only ;

(d) if so, whether Government propose to announce some more incentives for setting up of such units in backward areas ; and

(e) if so, by what time ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) Number of

units given Industrial Licences (ILs), Letters of Intent (LOIs) and Registrations after 1.4.85 upto December, 1986 in different states is given in Statement below.

(b) The details about the Licences issued with location, etc. are available in the monthly News Letters published by the Indian Investment Centre, copies of which are available in the Parliament Library. The details of the companies can be read with the list of various categories of backward districts given in Chapters 2, 3 & 4 of the publication entitled 'Incentives for Industries in Backward Areas' issued by the Ministry of Industry, Department of Industrial Development. However, if information is required about a particular state/union territory it can be collected and furnished.

(c) to (e). Electronic units are allowed to be established in any permission location including backward areas as per notifications issued from time to time by Ministry of Industry & Company Affairs. Backward area incentives are applicable to these units. Electronic units located in the hill districts are given special encouragement. State Governments also create infrastructural facilities and offer incentives for units going to backward areas.

Statement

State	No. of ILs	No. of LOIs	No. of Registrations
1	2	3	4
Chandigarh	2	1	1
New Delhi	12	29	9
Haryana	13	23	35
Himachal Pradesh	4	15	45
Jammu & Kashmir	2	5	22
Punjab	12	16	6
Rajasthan	6	19	18